

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 16.12.2021 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA No. 69/2021(Comp APP(AT)(Ins) No. 209/2020)	Pativandla Srinivas Babu V Jayasiddhi Ganesh Enterprises P Ltd & anr	Snehil Sonam Gautam Singh Anguru Narayana Rao Jana Narayana Vigneshwaran Change of Vakalat Filed (Consent to be Furnished)	R1 Served on 27/09/2021 Varun Srinivasan R2

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp. App (AT)(CH)(Ins) No. 285/2021	B. Rajesh V N. Sivachalam Liquidator, Everon Castings P Ltd & 6Ors	A.S. Sathish Kumar	Ramanishankar R2-R4 Physical copy Vakalat not filed.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(CH)(Ins) No.228/2021 & For Stay IA No. 471/2021	Everest Organics Ltd V Leesa Lifesciences P Ltd & 2 Ors	G Klayan Chakravarthy	Suryanarayana R1 Vipin Warrior R2 Lakshmi Narasimha R3

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(CH)(Ins) No. 25/2021	Sequent Electricals Vs Refex Energy Limited	S. Santhosh	Kumarpal Chopra
5.	Comp App (CH)(AT)(Ins) No. 46/2021 & IA No.101,102 & 103/2021	Panjab National Bank V KSK Mahanadhi Power Company Ltd & 3Ors	Edward James Aashish Dafaria	Sumesh Dawan R1 Y. Suryanarayana R2
6.	Comp App (AT)(CH)(Ins) No. 152/2021	G. Suresh V Nethi Mallikarjyna Shetty RP of Techtran Polylenes Ltd	Aditya Reddy	Sachin Sharma-R1 V. Aneesh For Intervenor D. Ilavarasi CoC Ravichandran Intervenor Shabeer Ahamed
7.	Comp App (AT)(CH)(Ins) No. 205/2021	State Tax officer V Bijoy Prabhakaran Pulipra	E.K. Kumaresan	Sharan Tri Legal (Vakalt not filed) Notice returned
8.	Comp App (AT)(CH)(Ins) No. 236/2021	I.A. DHAS V Hemant Sharma	V.N. Balakishore	Process fee not filed.
9.	Comp. App (AT)(CH)(Ins) No. 242/2021	Parthiban Rasu K V Umiya Development Centre India P Ltd & Anr	Harishankar Mani Pawan Jhabakh Abishek Raman Jerin Asher Sojan	Aiyar & Dolia R1 R2 served on 21/10/21
10.	Comp App (AT)(CH)(Ins) No. 263/2021 & IA No. 561/2021	Southern Power Distribution Company & A.P. Ltd V Gavi Siddeswara Steels (India) P Ltd & Anr	Rakesh K. Sharma	A.K. Mylsamy R1

11.	Comp App (AT) (CH) No.07/2021/TR	Samruddhi Investors Services Pvt. Ltd Vs 3A Capital Services Ltd & 13others WITH	S. Abhishek Iyer Anirudh Wadhwa Lakshya Kampani	Manish K Choudhary R1 Y. Surya Narayana – R2 to R5 R6, R10 & R13 served on 24/2/21 R11 served on 26/2/21 R7, R8 & R14 Addressee left R9 returned no intimation
12.	Comp. App (AT) (CH)No.11/2021	Anjana Sanghi & 2 others Vs 3A Capital Services Limited & 11others	Y. Suryanarayana	Manish K Choudhary -R1 Anirudh Wadhwa-R12 R4, R6 & R11 Addressee left R2, R3, R9 & R10 served on 9/4/21 R5, R7 & R8 served on 12/4/21
13.	Comp App (AT) (CH) No. 21/2021	Ravi Kizhedath & anr V Heart Malabar Clinical solutions P Limited & 4 others	Bijoy Prabakharan Pulipra	K.S. Ravichandran PCS-R1-R3 Sankar P. Paniker-R4 & R5
14.	Comp App (AT)(CH) No. 29/2021 & IA No. 579/2021	Chalasan Venkateswara Rao & 2 Ors V United Telecom Limited & 11 Ors	Anant Merathia	B. Deepak Narayanan Caveator R2 – R4 Mahesh Chowdhary R1 Antony R Julian R6, R8 & R9
15.	TA No. 17/2021 (Comp App (AT) (Ins) No. 1116/2020)	Sumit Binani RP of KSK Mahanadi Power Company Ltd V Power Finance Corporation Ltd With	Sumesh Dhawan Vaijayant Paliwal Ms. Charu Bansal	Biswajit Dubey Spandan Biswal Srideepa Bhattacharya Neha Shivhare
16.	TA No. 43/2021 (Comp App (AT)(Ins) No.1097/2020) & IA No. 670, 671/2021	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation V M/s. KSK Mahanadi Power Company Ltd through its Resolution Professional Mr. Sumit Binani	Biswajit Dubey Spandan Biswal Srideepa Bhattacharya Ms. Neha Shivhare	Sumesh Dhawan Vaijayant Paliwal Ms. Charu Bansal

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) No. 04/2021	M/s. Kerala Chamber of Commerce and Industry V M/s. Tap World & 15 others	Dhruv Dewan Rohan Batra Priya Singh Chandni Ghatak Padmanabh Sethunath	Wills Mathews – R1 C.S Ajit Prakash-R2 Anil D Nair-R3, 4, 7 Avinash Krishnan Ravi-R16

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

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